

PROFORMA FOR THE DECLARATION OF THE ASSETS

(AS ON 31/3/2012)

NAME OF THE OFFICER :- ANIL PRABHAT MINJ

DATE OF BIRTH :- FIFTEEN MARCH NINETEEN SEVENTY FIVE

PRESENT POST HELD :- JUDICIAL MAGISTRATE FIRST CLASS / CIVIL JUDGE CLASS – 2

(Present place of posting – Civil court keshkal District – Kondagaon (C.G.)

IMMOVABLE PROPERTY				
Name of District, Sub – Division Taluka and villages in which the property is situated	Name and details of the property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortagage, inheritance, gift or otherwise with details of person from whom acquired
	Housing and Other Buildings	Land		
1	2	3	4	5
Village- Mangalnar PS- Bhairamgarh District- Bijapur (C.G.)		04 Acres (Worth rupees- 2,50,000/- (appx.)	In own name	By way of purchase. (Purchased by my father shri Jila Minj in my name years before I joined judicial service)
Sanjaypara- Bhairamgarh PS- Bhairamgarh District- Bijapur (C.G.)		05 Dismil (Worth rupees- 3,00,000/- (appx.)	In own name	By way of purchase. (Purchased by my father shri Jila Minj in my name years before I joined judicial service)
Movable Property (Valued Above 25,000/-)				
Name of Articles				
1				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.) - Gold worth rupees 50,000/-(appx.)				

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SHARES/DEBENTURES			
Name of Issuing Company 1		Nos. of Shares 2	
Life Insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
Life Insurance Corporation of India Policy no 385248989(self) quaterly premium 1975/- amount deposited as premium – 31,600/- appx. Policy no 385248990(self) yearly premium 5000/- amount deposited as premium – 15,000/- appx. Policy no 358103564(self) quaterly premium 9187/- amount deposited as premium – 36,748/- appx. Policy no 385248988(wife) quaterly premium 1862/- amount deposited as premium – 29,792/- appx. Policy no 383184629 (wife) yearly premium 10,000/- amount deposited as premium – 30,000/- appx.			
Bank Deposites /Securities & Investments			
	Name of Bank	City	Amount
1) Fixed Deposites			
2) Savings Bank A/CS	SBI A/C No. 10753247506	JASPURNAGAR (C.G)	3,127.00/-
	SBI A/C No. 31359450521(Wife)	JASPURNAGAR (C.G)	12,002.00/-
3) PPF			
4) GPF/CPS			3,50,000.00 (appx.)
5) NSS			
6) Others			

1. In case where it is not possible to asses the value accurately the approximate value in relation to present conditions may be indicated.

Note :- The expected declaration of assets is subject to Provision of C.G.Civil Service (Conduct) Rules 1965.


 11/1/13
 (अनिल प्रभात मिंज)
 व्यवहार न्यायाधीश, वर्ग-2
 केशकाल (छोगो)